

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 150 OF 2016

Dated: 22nd February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Siwana Solar Power Project (P) Ltd. ...Appellant(s)

Vs.

**Haryana Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan for R-2

ORDER

We have heard Mr. Hemant Singh, learned counsel for the Appellant and Mr. M.G. Ramachandran, learned counsel for Respondent No. 2 for some time.

Judgement is Reserved.

**(S. D. Dubey)
Technical Member**
js/kt

**(Justice Manjula Chellur)
Chairperson**